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NATIONAL COMPANY LAW TRIBUNAL
CHENNAI BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 09/01/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/180/2016
NAME OF THE PETITIONER(S) : A.K. Mansoor
NAME OF THE RESPONDENT(S) : M/s Indo – Asian News Channel Private Limited & 3
Others
UNDER SECTION : 397/398

S.No. NAME (IN CAPITAL)
SIGNATURE

DESIGNATION

REPRESENTATION BY WHOM

- ① B. Sarath babo
Advocate for.
M/s. pushpa memon
& vikas memon
Respondent 1 to 3 B. Sarath babo
2. K. C. Raghav Kumar
Attorney Vijay A. K.
Counsel for R Att. R
3. T. V. P. Sai Vihari
Counsel for R7 T. V. P. Sai Vihari.
(Undertake to)
file vakalat

ORDER

Shri A K Athiban Vijay, representing counsel for petitioner present. Shri Sarath Babu, counsel for R1 to R3 present. Shri T V P Sai Vihari, appeared on behalf of R7 and undertakes to file vakalat. Counsel for petitioner is directed to send fresh notice to R4 in the main CP and proposed R5, R6 & R8 in the application for impleading them and file proof of service of notice by way of an affidavit by the next date of hearing. Time extended at request. Put up on **09.02.2017 at 10.30 A.M.**


(Ch. Md. Sharief Tariq)
Member (Judicial)


(K. Anantha Padmanabha Swamy)
Member (Judicial)